

**From,**

**Mohd. Faiz Alam Khan, HJS,  
I/c Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad**

**To,**

**The I/c Director,  
Institute of Judicial Training & Research, U.P.,  
Vineet Khand, Gomati Nagar,`  
Lucknow**

**No. 309 /JR(S)/2014 Dated: Allahabad: September 02, 2014**

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**Subject: Regarding nomination of judicial officers for 05 days “Managerial Effectiveness” Training Programme at IIM, Lucknow.**

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**Sir,**

With reference to your letter no. JTRI/Mang. Trg./14-1706 dated 28.08.2014, on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at List 'A' and List 'B' (excluding the name of Sri Chandra Bhan-III at Sl. No. 08 and Smt. Rashmi Singh at Sl. No. 13 in the list 'A') for 05 days “Managerial Effectiveness” Training Programme scheduled from 08.09.2014 to 12.09.2014 & 22.09.2014 to 26.09.2014 at IIM, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

**I/c Joint Registrar(Judicial)(Services)**

**No. 309 (i)/JR(S)/2014 dated: September 02, 2014**

copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. The District & Sessions Judges, Agra, Aligarh, Allahabad, Azamgarh, Banda, Barabanki, Bareilly, Bhadohi at Gyanpur, Chandauli, Etawah, Faizabad, Farrukhabad. Fatehpur, G.B. Nagar, Ghaziabad, Ghazipur, Gonda, Gorakhpur, Jalaun at Orai, Kannauj, Kanpur Nagar, Kanshi Ram Nagar, Kushi Nagar at Padrauna, Lakhimpur Kheri, Lucknow, Mathura, Moradabad, Muzaffar Nagar, Pilibhit, Rae Bareli, Ramabai Nagar, Saharanpur, Shahjahanpur, Sitapur and Varanasi with the request to kindly inform the officer concerned accordingly and direct them to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
3. Sri Pramod Kumar-I, Judicial Member, Commercial Tax Tribunal, Jhansi with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
4. Smt. Poonam, Law Officer (Women), UP Rajya Mahila Ayog, Lucknow with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
5. Sri Praveen Kumar, Presiding Officer, Avas Avam Vikas Parishad, Agra with the request to kindly report at IIM, Lucknow at 08:00 AM on the scheduled date of commencement of the training Programme.
6. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

**I/c Joint Registrar (Judicial)(Services)**

**Management Training Programme for Judicial officers at IIM, Lucknow**  
(Under 13<sup>th</sup> Finance Commission Scheme)  
**Duration: 08.09.2014 to 12.09.2014**

Sl. No	Batch	I.D.	Name of Officer	Level of Officer	Place of Posting
1.	1985	5291	Sri Suba Singh	Addl. District Judge	Saharanpur
2.	1985	5292	Smt. Jai Shree Ahuja	Addl. District Judge	Muzaffar Nagar
3.	1985	5294	Sri Pramod Kumar-I	Judicial Member Commercial Tax Tribunal	Jhansi
4.	1985	5295	Smt. Renu Agarwal	Addl. District Judge	Varanasi
5.	1985	5297	Sri Mukteshwar Prasad-II	Addl. District Judge	Jalaun at Orai
6.	1985	5298	Sri Amar Nath Singh	Addl. District Judge	Gorakhpur
7.	1985	5299	Sri Prem Mohan Singh	Addl. District Judge	Kanshi Ram Nagar
<b>8.</b>	<b>1985</b>	<b>5306</b>	<b>Chandra Bhan-III</b>	<b>Suspended w.e.f. 30.07.2013</b>	
9.	2003	6439	Sri Rakesh Kumar Gautam	Civil Judge (SD)	Agra
10.	2003	1521	Sri Anurag Kureel	Civil Judge (SD)	Rai Bareli
11.	2003	1524	Ms Roopali Saxena	Civil Judge (JD)	Moradabad
12.	2003	1528	Smt. Deepali Singh	Civil Judge (JD)	Varanasi
13.	2006	1543	Ms Rashmi Singh	Civil Judge (JD)	Lucknow
14.	2006	1547	Ms Poonam	Law Officer (Women) UP Rajya Mahila Ayog	Lucknow
15.	2006	1550	Sri Tripurari Mishra	Civil Judge (JD)	Saharanpur
16.	2006	1627	Sri Brijesh Kumar Singh	Civil Judge (JD)	Fatehpur
17.	2006	1752	Sri Rajaneesh Kumar Mishra	Civil Judge (JD)	Etawah
18.	2006	1551	Sri Varun Mohit Nigam	Civil Judge (JD)	Sitapur
19.	2006	1705	Smt. Neelanjana	Civil Judge (JD)	Farrukhabad
20.	2006	1556	Sri Alok Dubey	Civil Judge (JD)	Haidergarh- Barabanki
21.	2006	1707	Smt. Ekta Verma	Civil Judge (JD)	Gorakhpur
22.	2006	1685	Smt. Reema Malhotra	Civil Judge (JD)	Tilhar- Shahjahanpur
23.	2006	1567	Sri Shrikrishna Chandra Singh	Civil Judge (JD)	Gonda
24.	2006	1647	Ms Shivani Singh	Civil Judge (JD)	Allahabad
25.	2006	1694	Sri Arvind Kumar Shukla	Civil Judge (JD)	Kasia-Kushi Nagar
26.	2006	1589	Sri Rohit Singh	Civil Judge (JD)	Aonla-Bareilly
27.	2006	1590	Smt. Tanu Bhatnagar	Civil Judge (JD)	Aonla-Bareilly
28.	2006	1601	Smt. Ekta Singh	Civil Judge (JD)	Fatehpur
29.	2006	1852	Sri Vinay Kumar-II	Civil Judge (JD)	Mathura
30.	2006	1864	Smt. Sudha	Civil Judge (JD)	Mathura

**Management Training Programme for Judicial officers at IIM, Lucknow**  
(Under 13<sup>th</sup> Finance Commission Scheme)  
**Duration: 22.09.2014 to 26.09.2014**

Sl. No	Batch	I.D.	Name of Officer	Level of Officer	Place of Posting
1.	1985	5279	Sri Santosh Kumar Pandey	Addl. District Judge	Ramabai Nagar
2.	1985	5281	Sri Brijesh Kumar Pandey	Addl. District Judge	Lucknow
3.	1985	5282	Sri Neeraj Nigam	Addl. District Judge	Agra
4.	1985	5283	Sri Allah Rakhai	Addl. District Judge	Lakhimpur Kheri
5.	1985	5284	Sri Vidya Shanker Patel	Addl. District Judge	Moradabad
6.	1985	5285	Sri Govind Ballabh(Sharma)	Addl. District Judge	Ghaziabad
7.	1985	5286	Sri Yogesh Chandra Tripathi	Addl. District Judge	Pilibhit
8.	1985	5288	Sri Mahipat Singh Verma	Addl. District Judge	Chandauli
9.	1985	5289	Sri Krishna Kumar Asthana	Addl. District Judge	Agra
10.	1985	5290	Sri Praveen Kumar	Presiding Officer Avas Avam Vikas Parishad	Agra
11.	2006	1749	Km. Bushra Adil Rizvi	Civil Judge (JD)	G.B. Nagar
12.	2006	1715	Sri Alok Kumar Yadav	Civil Judge (JD)	Saidpur-Ghazipur
13.	2006	1651	Sri Vineet Narain Pandey	Civil Judge (JD)	Banda
14.	2006	1657	Sri Rakesh Kumar Tiwari	Civil Judge (JD)	Kanshi Ram Nagar
15.	2006	1609	Smt. Shubhi Gupta	Civil Judge (JD)	Dalmou at Rae Bareli
16.	2006	1697	Smt. Neelima Singh	Civil Judge (JD)	Allahabad
17.	2006	1698	Smt. Tarannum Khan	Civil Judge (JD)	Agra
18.	2006	1669	Smt. Seema Singh	Civil Judge (JD)	Kanpur Nagar
19.	2006	1616	Sri Sandeep Chaudhary	Civil Judge (JD)	Kanpur Nagar
20.	2006	1673	Sri Yash Pal Singh Lodhi	Civil Judge (JD)	Bhadohi at Gyanpur
21.	2006	1729	Sri Dharendra Singh	Civil Judge (JD)	Ghaziabad
22.	2006	1876	Ms Shikha Rani Jaiswal	Civil Judge (JD)	Farrukhabad
23.	2006	1763	Smt. Neelu mainwal	Civil Judge (JD)	Lucknow
24.	2006	1770	Km. Jyoti	Civil Judge (JD)	Aligarh
25.	2006	1772	Smt. Sushil Kumari	Civil Judge (JD)	Allahabad
26.	2006	1846	Sri Anupam Shaury	Civil Judge (JD)	Mohammadabad- Ghazipur
27.	2006	1847	Sri Prabodh Kumar	Civil Judge (JD)	Chhibramau-Kannauj
28.	2006	1848	Ms Meenakshi Sonkar	Civil Judge (JD)	Faizabad
29.	2006	1849	Sri Mahendra Kumar-II	Civil Judge (JD)	Faridpur-Bareilly
30.	2006	1850	Sri Bhoola Ram	Civil Judge (JD)	Azamgarh